

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.310**  
IB-9(ND)/2024

**IN THE MATTER OF:**

M/ s Security Compass Consulting & Training Services Private Limited  
.... **APPLICANT/**

**SECTION**

**U/s 59 IBC 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mily Ghoshal, Advocate  
For the Respondent :

**ORDER**

Ld. Counsel for the Applicant shall take steps to bring on record the proof and affidavit of service within two days. The ROC and Income Tax Department are directed to file reply within one week from today.

List the matter on **28.02.2024**.

**-SD-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**